

\$~

*

IN THE HIGH COURT OF DELHI AT NEW DELHI

**Reserved on: 24.03.2015
Pronounced on: 15.07.2015**

+

ITA 507/2013

COMMISSIONER OF INCOME TAX-XI.....Plaintiff

Versus

M/S. DLF COMMERCIAL PROJECT CORPORATION

.....Respondent

Through: Sh. P. Roy Chaudhuri, Sr. Standing Counsel
for the Revenue in ITA 627/2012 and Sh. N.P. Sahni, Sr.
Standing Counsel for the Revenue in ITA 507/2013.

Sh. Ajay Vohra, Sr. Advocate with Ms. Kavita Jha and
Sh. Vaibhav Kulkarni, Advocates, for the respondent.

CORAM:

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

HON'BLE MR. JUSTICE R.K. GAUBA

MR. JUSTICE S. RAVINDRA BHAT

%

For detailed judgment, the decision dated 15.07.2015 in ITA
627/2012 may be referred to.

**S. RAVINDRA BHAT
(JUDGE)**

**R.K. GAUBA
(JUDGE)**

JULY15, 2015